NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH NATIONAL COMPANY LAW TRIBUNAL

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017. ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BRAGGENTRU BENGHRIBEATCAKONDAHMDRONI, MEMBER (J) AND

SPANIANTOK ON DOGNO VRAMERAMENTERS) (AND PRESENT: APPLICATION NOR A BASHOK KUMAR MISHRAS EMBER (T) TP 23/16 **PETITION NUMBER** K. INBALATHAN APPMEATITUDE (S) VER TERRA PRODUCTS INDIA PVT. LTD. PLAMED INTUMBER PONDENT (S): 397/398 NAME BEFFE PHTITIONER (S) SIGNATURE DESIGNATION NAME OF THE RESPONDENT (S) REPRESENTATION BY WHOM UNDER SECTION

REPRESENTATION BY WHOM

9900039859

PHONE NUMBERN DI

Counsel for petitioner is present. He undertakes to file vakalat for petitioner. Notices issued to R-1 and R-2 returned unserved with endorsement, addressees are not in the said address. Intices to R-3 and R-4 are not returned.

Fresh notices to R-1 to R-4. Petitioner is directed to serve notices on Respondents No.1 to 4 after collecting the notices from the Registry.

For filing vakalat by counsel for Petitioner and for service of notices on respondents, posted to 30.03.2017.

MEMBER (J)

MEMBER (T)